

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 1987**  
TO BE ANSWERED ON- 14/03/2022

**FOREST RIGHT ACT, 2006**

1987. SHRI A. RAJA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government allocate resources or have special schemes to train the Forest and Revenue Department in each State on implementation of Forest Rights Act, 2006;
- (b) if so, the details of such schemes, dates on which they were instituted and working of such schemes as of 2020;
- (c) the details of the amount allocated by the Government for training of authorities responsible for implementation of FRA for the years 2018-19, 2019-20, State-wise?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a & b)** : Ministry of Tribal Affairs provides financial assistance to State Governments under the scheme “Support to Tribal Research Institutes” since 2017-18, wherein funds are given to TRIs for various activities related to research, programs for preservation of tribal cultural heritage, and training and capacity building programs on various issues including implementation of Forest Rights Act. Earlier this scheme was known as 'Research and Training' being implemented since first five year plan.

**(c)**: Details of training programs / workshops on FRA 2006 approved under the TRI scheme during 2018-19 and 2019-20, State-wise is at **Annexure-I**.

**Annexure-I**

**Annexure-I** referred to in part (c) of Lok Sabha Unstarred Question No. 1987 to be answered on 14.03.2022

State	FY	Project Name	Amount approved (in Rs. lakhs)
Madhya Pradesh	2018-19	Training - Reorientation Training of caste certificate - Revenue dept, Training on verification of caste certificate -Police Dept, Training on Atrocity redressal mechanism (rules and regulation), Training on Panchayati Raj Act (guidelines), PESA & FRA	20
Manipur	2018-19	Training Awareness cum Training on Forest Rights Act (FRA) - Training of Elected Representatives/State Officials/Village Chiefs/Headmen, Leaden of CSOs, Students Leaders, NGOs and other stakeholders	10
Manipur	2019-20	Awareness cum Training on Forest Rights Act (FRA) - Training of Elected Representatives/State Officials/Village Chiefs/Headmen, Leaders of CSOs. Students Leaders, NGOs and other stakeholders	14
Odisha	2018-19	Organization of FRA Orientation Training for the Key Government Officials and Community Representatives / PRI Members in all the PVTG (Micro Project Level and outside the Micro - Project inhabited areas) inhabited GPs and do handholding support for filing FRA Community Claims snf Balance IFR claim Processing covering all the PVTG Habitations. 27 Blocks 27 Consultations	40.5
Odisha	2018-19	Off campus awareness and sensitization training programme on Constitutional safe guards and protective legislations (PESA Act, FRA Act and Rules and PCR and POA Act and Rules,) and ongoing Development programmes for ST PRI Members (22)	22
Odisha	2019-20	National Workshop on Implementation of Community and Habitat Forest Rights (under FRA) in all Schedule - V States of India - Good Practices and Learning Experiences.	20
Sikkim	2018-19	Training of TRI official outside the state on implementation of FRA ii. Training of trainers to district official on FRA iii. Development of training modules and literature on FRA in local language iv. Awareness on FRA to all the panchayats of the state	20
Tamil Nadu	2018-19	FRA Awareness for tribal communities in 16 Tribal populated districts	8
Telangana	2018-19	Training programme on Forest Rights Act 2006, LTR and PESA, PoA, Caste Verification in 4 ITDAs	8
Tripura	2018-19	Training and Capacity building on civil right. PoA, RTI and Forest Right Act, post - metric scholarship	10

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